

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 25.10.2016

OA No. 291/00083/2016 with MA No. 291/00395/2016

Mr. Kamlesh Sharma, Proxy counsel for
Mr. Mahendra Shah, Counsel for the applicant.
Mr. Anupam Agarwal, Counsel for respondents.

It is a D.B. matter. D.B. is not formed today.

Counsel for respondents submits that the applicant whose Roll No. is 12141001007297 has already been recommended by the RRB, Ajmer for appointment vide their letter dated 26.9.2016 and he submits a copy of the aforesaid letter and therefore, prays that in view of the relief granted to the applicant, the OA has become infructuous and may be dismissed accordingly. Letter dated 26.9.2016 is taken on record.

Counsel for the applicant present agrees that the relief sought for in the OA has been granted vide letter dated 26.9.2016 and he would not like to pursue the matter further and OA may be dismissed having become infructuous.

In view of the aforesaid submissions and as the relief has already been granted to the applicant by the respondents and he does not wish to pursue the matter further, the OA is dismissed as having rendered infructuous.



(Meenakshi Hooja)
Member (A)